



2026:AHC:46212

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 3132 of 2026

Saurabh Sakya

.....Petitioner(s)

Versus

State Of U.P. And 12 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Amit Kumar Malviya
Counsel for Respondent(s)	:	C.S.C., Shivendra Kumar Singh

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. At the very outset, Sri Amit Kumar Malviya, learned counsel for the writ petitioner seeks to withdraw the present petition with liberty to file afresh, as according to him, the present petition has not properly been constituted.
2. Learned counsel for the respondents have no objection to the same.
3. The writ petition is **dismissed** as withdrawn with liberty aforesaid.

February 27, 2026
Ashu

(Vikas Budhwar,J.)